

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 14712 – JK (LD) of 2025

DATED:- 15th - 10 - 2025

Sanction is hereby accorded to the appointment of Officer's of Information Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No:- LAW-OIC/10/2025

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Dated:-15-10-2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Information Department.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

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(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Jm

Annexure to the Government Order No. 14712 - JK (LD) of 2025 dated 15.10.2025.

S.No.	Case No.	OIC	Designation and Mobile Phone No.
01.	WP(C) 2230/ 2025 "Press Club of Kashmir through Mohammad Saleem Pandit Vs UT of J&K and Ors	Mr. Javid Ahmad Rather	Deputy Director Information (PR), Directorate of Information & PR, J&K Mob: 7051179169
02.	WP(C) No 2101/2025 titled "Editor in Chief State Reporter (Daily) Vs UT of J&K and Ors"	Mr. Ahsan-ul-Haq Chishti	Deputy Director Information (PR), Srinagar Mob: 9906578459
03.	Kewal Kumar Vs UT of J&K	Mr. Sunil Kumar	Deputy Director Information (Central), Directorate of Information & PR, J&K Mob: 9797582909

Neysra Jm